File No. HQ-RHQS015/1/2023-RHQ Government of India Staff Selection Commission Department of Personnel & Training Block No.12, CGO Complex, Lodhi Road, New Delhi-110003

Dated - 20/03/2023

<u>Addendum</u>

Subject: Recruitment to various posts under Phase XI/2023/Selection Posts - reg.

Candidates may please refer to <u>Notification</u> of Phase XI/2023/Selection Posts. The following additions are made in respect of various posts in Delhi High Court (**Post Categories No. NR3323, NR33123 and NR33223**) advertised through SSC(NR) and are given below-

Additions

- **1.** Candidates may note that as per requirement for the Posts of Delhi High Court, they may have to work at odd hours and on holidays, if required.
- **2.** OBC reservation will be provided to only those candidates who possess OBC certificate issued by GNCTD for the castes recognized/notified as OBC by GNCTD.
- Candidates will be shortlisted in 1:40 in Computer Based Examination for the posts of Delhi High Court.

Corrigendum (for posts of Delhi High Court only)	
For	Read As
5.1 A candidate must be either:	5.1 A candidate must be either:
(a) A citizen of India, or	(a) A citizen of India, or
(b) A subject of Nepal, or	(b) A subject of Nepal,
(c) A subject of Bhutan, or	
(d) A Tibetan Refugee who came over to India,	
before the 1 st January, 1962 with the	
intention of permanently settling in India, or (e)	
A person of Indian origin who has migrated	
from Pakistan, Burma, Sri Lanka, East African	
Countries of Kenya, Uganda, the United	
Republic of Tanzania (Formerly Tanganyika and Zanzibar), Zambia, Malawi, Zaire, Ethiopia	
and Vietnam with the intention of permanently	
settling in India .	
<u> </u>	19.20 Not applicable for the posts notified in
liable to serve anywhere in India i.e. all these	
posts carry All India Service Liability (AISL).	respect of Berni Fight Court
	19.21 Not applicable for the posts notified in
allotted a State/ UT/ Zone by the concerned	
User Ministry/ Department/ Office. Such	
candidates may be required to acquire the	
proficiency in local language of the allotted	
State/ UT/ Zone for confirmation of the	
candidates to the allotted posts by the	
concerned User Ministry/ Department/ Office.	

Additions with respect to AGE-LIMIT

 Candidates may note that for the Posts of Delhi High Court there will be no upper age limit for the employees of Delhi High Court.

Employees of Delhi High Court, who want to apply for the post(s), may complete their <u>one-time online Registration</u> through the website of Staff Selection Commission i.e. <u>ssc.nic.in</u> before closing date of Application i.e. <u>27.03.2023</u>. After one-time online Registration employees of Delhi High Court have to submit the following details to the Registrar, Delhi High Court on or before 28.03.2023 for taking necessary action at the end of DHC/Commission:

- (i) Registration Number
- (ii) Name
- (iii) Date of Birth
- (iv) Mobile Number
- (v) Email ID
- (vi) Name of the Post and Post category(ies) no.

A separate Window will be provided only to the employees of Delhi High Court for submitting their online Applications for the Posts of Delhi High Court notified through Phase-XI/2023/Selection Posts. The window will be opened for 2 days starting from 10.04.2023 till 11.04.2023 (1700hrs). Application Fees will be charged as per Sr. No. 12 of the Notification in online mode only and which is acceptable during 10.04.2023 till 11.04.2023 (1700 Hrs). No further extension will be provided for submission of applications after closing of said window.

2. Other provisions and conditions of the Notification of Phase XI/2023/Selection Posts will remain unchanged.

Under Secretary (RHQ) SSC(HQ), New Delhi